Suppl. Cause List No. 1 Sr. No. 08

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

EMG-Bail Appl. No. 17/2020

Paltu

...Applicant

Through :-Mr. Jagpaal Singh, Advocate

v/s

UT of Jammu and Kashmir

...Non-applicant

Through :- Mr. Ayjaz Lone, Dy. A. G

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

UIGH ORDER

& KAS

Objections have been filed. Heard learned counsel for the parties. Reserved for orders.

> (PUNEET GUPTA) JUDGE

Jammu 28.05.2020 Pawan Chopra